

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.44144 of 2022**

Arising Out of PS. Case No.-1 Year-2021 Thana- GOVERNMENT OFFICIAL COMP.  
District- Bhojpur

Shankar Yadav, Son Of Ramesh Prasad Yadav, R/O Village- Sarbaha, P.S.-  
Charahi, Distt.- Hazaribagh, Jharkhand

... .. Petitioner/s

Versus

Union Of India Through Narcotics Control Bureau, Patna Bihar

... .. Opposite Party/s

**Appearance :**

For the Petitioner/s : Mr.Ravindra Kumar, Advocate

For the Opposite Party/s : Mrs.Punam Kumari Singh (C.G.C)

**CORAM: HONOURABLE MR. JUSTICE ARUN KUMAR JHA  
ORAL ORDER**

3      20-12-2022                      Call for a report regarding the present stage of trial as well as time likely to be taken up in conclusion of the trial from the court of learned Additional Sessions Judge-II, Bhojpur(Ara), in connection with N.D.P.S. Case No. 06 of 2021 arising out of N.C.B. Case No. 01 of 2021, so as to reach this Court within a period of four weeks.

List this case after receipt of the report.

**(Arun Kumar Jha, J)**

balmukund/-

U		T	
---	--	---	--

